## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. howtham Ruman

Consil for Respondents Khakker

## **ORDER**

No representation on behalf of the petitioner. Shri K Gowtham Kumar, representing senior counsel for respondents present and stated that the senior counsel could not attend the Tribunal today due to personal inconvenience and sought time for filing counter. Time extended at request. Put up on 10.07.2017

at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

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